

Seventeenth Loksabha

span>

Title: The Climate Migrants (Protection And Rehabilitation) Bill, 2022

SHRI PRADYUT BORDOLOI (NAWGONG): Hon. Chairman, Sir, I beg to move for leave to introduce a Bill to establish an appropriate policy framework for the protection and rehabilitation of internally displaced climate migrants and for all matters connected therewith and incidental thereto.

माननीय सभापति: प्रश्न यह है:

“कि आंतरिक रूप से विस्थापित जलवायु प्रवासियों के संरक्षण और पुनर्वास के लिए एक उपयुक्त नीतिगत अवसंरचना स्थापित करने और उससे संसक्त तथा उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI PRADYUT BORDOLOI: Sir, I introduce ****** the Bill.
